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**GOVT. OF NCT OF DELHI**  
**DEPARTMENT OF FOREST AND WILD LIFE**  
**OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS**  
**NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036**

No.F.102/DCF(N)/Tree Offence/2022-23/ 3040-42

Dated: 01/12/2022

To,

The Conservator of Forests  
 Department of Forest & Wildlife, GNCTD,  
 A-Block, IInd Floor, Vikas Bhawan,  
 I.P. estate, New Delhi-110002

**Sub:- Joint inspection as per Hon'ble NGT order dated 01.11.2022 in Original Application No. 696/2022 in the matter of Sanjay Yadav Vs. Govt. of NCT of Delhi reg-**

Madam,

Kindly refer to the letter F. No. DPCC/CMC-V/OA No. 696/2022/7597-99 dated 09.11.2022 and Hon'ble NGT order dated 01.11.2022 in Original Application No. 696/2022 in the matter of Sanjay Yadav Vs. Govt. of NCT of Delhi.

In this regard, as directed, a joint inspection of the offence site (Plot no. D-88, Swaroop Nagar, Delhi-42) has been carried out by the officials of North Forest Division, Department of Forest & Wildlife, GNCTD along with the officials of DPCC (Delhi Pollution Control Committee) on 28.11.2022 and report of the same is enclosed for kind review and further necessary action.

Yours faithfully

**Tree Officer & DCF**  
**(North Forest Division)**

Copy to:

1. PS to PCCF/HOD, Department of Forest & Wildlife, Govt. of NCT of Delhi, A-Block, IInd Floor, Vikas Bhawan, I.P. estate, New Delhi-02, for kind information.
2. The DCF (P&M), Department of Forest & Wildlife, Govt. of NCT of Delhi, A-Block, IInd Floor, Vikas Bhawan, I.P. estate, New Delhi-02, for kind information.

o/c

**Tree Officer & DCF**  
**(North Forest Division)**

Inspection Report in O.A No. 696/2022

Dated: 28.11.2022

As per direction of Hon'ble NGT a joint inspection was carried out by the officials of DPCC (Delhi Pollution Control Committee) and PCCF (Principal Chief Conservator of forest) Department of Forest and Wildlife Govt. of NCT of Delhi of site D-88, Gali No. 1 Swaroop Nagar Delhi 110042 on 28.11.2022. During the inspection it was informed/reported by Sh. Mohit (Forest beat Officer) that "Sh. Sanjay Yadav filed a complaint (copies of complaint attached) in Department of Forest and Wildlife regarding illegal cutting of trees at D-88, Gali No. 1 Swaroop Nagar Delhi 110042 on 05.07.2022." Department of Forest and Wildlife Official on basis of above complaint conducted the inspection on 15.07.2022 (Copies of inspection report attached) and found that Five to Six trees were missing and illegally cut from the plot violating the section 8 DPTA 1994. Complainant (Sh. Sanjay Yadav) again filed a complaint through telephonic conversation with Department of Forest and Wildlife Officials that activity of illegal cutting of trees and branches of trees were still going on. Based on this complaint Department of Forest and Wildlife Official conducted a re-inspection of the site (D-88, Gali No. 1 Swaroop Nagar Delhi 110042) on 27.07.2022 and found that branches were illegally cut and lying in the vacant plot (photographs of sites and inspection report attached) again violating the Section 8 DPTA 1994.

Department of Forest and Wildlife issued hearing notice under DPTA 1994 and Restraintment Order on 01.08.2022 in the name of Sh. Kailash Chander Garg and Sh. Dinesh Singh for illegally cut of trees without permission, which is violation of Delhi Preservation of Tree Act, 1994. Hearing was conducted in the court of hearing Tree officer/Dy. Conservator of forest, North Forest Division, New Delhi on 04.08.2022 and it was decided that as per the enquiry done by the I/o and the inspection report submitted in this case, Five (05) no. of trees have been illegally cut and one (01) no. of tree has been illegally head back, is a violation of DPTA, 1994, therefore, fine of Rs.5,20,000/- (Five Lakh Twenty Thousand only) is hereby imposed on Sh. Kailash Chander Garg and Sh. Dinesh Singh and further, also directed Sh. Kailash Chander Garg and Sh. Dinesh Singh to plant Ten (10) No. of trees sapling having height of not less than 6 feet in the same locality and maintain it for at least 5 years.

Sh. Kailash Chander Garg and Sh. Dinesh Singh deposited the fine of Rs.5,20,000/- (Five Lakh Twenty Thousand only) through demand draft dated 07.11.2022 in favour of Dy. Conservator of Forest (North) on same date.

Joint inspection comprising DPCC Officials and PCCF (Principal Chief Conservator of forest) Department of Forest and Wildlife Govt. of NCT of Delhi of site D-88, Gali No. 1 Swaroop Nagar Delhi 110042 conducted on 28.11.2022 and following were the observations:

1. Four (04) No. of trees are there in the vacant plot.
2. As per order from the Office of the deputy conservator of forests north forest division, MGICCC, Bakoli, Alipur, New Delhi - 110036 vide file No. 102/DCF(N)/Tree Offence/2022-23/2084-86 dated: 12.09.2022, "...Sh. Kailash Chander Garg and Sh. Dinesh Singh are directed to plant Ten (10) No. of trees sapling having height of not less than 6 feet in the same locality and maintain it for at least 5 years..." but no such plantation has been observed during inspection.

Encl: File of the Case under DPTA, 1994 in Court of Tree Officer (North).

Ajay Malik  
28/11/2022  
AJAY MALIK  
JEE, DPCC

Mohit Solanki  
28/11/22  
MOHIT SOLANKI  
FOREST BEAT OFFICER



GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

F. No. 102/DCF (N)/Tree offence/2022-23/ 2084-86

Date: 12/09/2022

IN THE COURT OF TREE OFFICER/DY. CONSERVATOR OF FOREST,  
NORTH FOREST DIVISION, NEW DELHI

ORDER

Whereas, this office was in receipt of a tree offence complaint from Sh. Sanjay Yadav S/o Sh. Hari Ram regarding violation of Delhi Preservation of Tree Act, 1994 by illegal cutting/felling of trees located in plot no. D-88, Swaroop Nagar, Delhi-110042.

Whereas, as per the complaint received, officials of North Forest Division, Department of Forest & Wildlife were directed to inspect the offence site and report the said offence. Based on the complaint, an offence case was registered against the alleged offender, Sh. Kailash Chander Garg and Sh. Dinesh Singh (Bittoo Master), for illegally cutting/felling of the said trees located in plot no. D-88, Swaroop Nagar, Delhi-110042.

Whereas, a notice under DPTA, 1994 was issued to the alleged offender, Sh. Kailash Chander Garg and Sh. Dinesh Singh along with the complainant Sh. Sanjay Yadav. In response of the notice, Sh. Kailash Chander Garg, Sh. Dinesh Singh and Sh. Sanjay Yadav, have appeared before this court on the hearing dated 04.08.2022. In the hearing held in the chamber of Tree Officer, North Forest Division, it has been found that the trees were illegal cut/felled without taking permission from the Department of Forest & Wildlife, GNCTD under Delhi Preservation of Trees, Act, 1994. In the hearing held, Sh. Kailash Chander Garg has accepted that the trees situated in plot no. D-88, Swaroop Nagar, have been illegally cut/felled by them and stated that they are ready to compound the said offence and agreed to submit the compounding affidavit. Whereas Sh. Kailash Chander Garg has been directed to submit the compounding affidavit, accepting the offence for damaging of the trees as mentioned above and the same has not been submitted by Sh. Kailash Chander Garg till now. As per the inspection report (Kalandra) submitted by Police Station Swaroop Nagar in this case, the said plot no. D-88 belongs to Sh. Kailash Chander Garg and Sh. Dinesh Singh both.

Whereas, as per the report along with photographs submitted by I/O, it has been reported that all these trees were of Pipal (*Ficus religiosa*) species. Further, it is mentioned that the trees are local species and having high ecological value in a city like Delhi which has high pollution level. Trees maintain the micro climate of the area where it is growing, helping birds, insects, microbes, etc. to balance various food chains in an environment. Moreover, as per the order of Hon'ble High Court of Delhi dated 28.04.2022, trees are the essential part of the people's lives which works as carbon-sump-cum-fresh oxygen generator-cum-shade provider. In this capital city with its ever-bourgeoning populating, the ever-increasing motor-vehicular traffic and the choking air-pollution, trees hold out as welcome and assuring living entities of hope, sanity, environmental redemption and even companionship. Therefore, illegal felling of trees like this should be viewed seriously and a suitable fine/penalty would be imposed on defaulters.

a/c

5/10  
Whereas, keeping all the facts in mind **80** submission submitted by Sh. Kailash Chander Garg and Sh. Dinesh Singh, it has been found that the said trees have been illegally cut/felled by Sh. Kailash Chander Garg himself along with Sh. Dinesh Singh and they have failed in their legal duty to take necessary permission from the Department of Forest & Wildlife under DPTA, 1994. As per the enquiry done by I/o and the inspection report submitted in this case, five (05) no. of trees have been illegally cut and one (01) no. of tree has been illegally head back, is a violation of DPTA, 1994, therefore, fine of Rs. 5, 20,000 /- (Five lakh Twenty Thousand only) is hereby imposed on Sh. Kailash Chander Garg and Sh. Dinesh Singh.

Therefore, Sh. Kailash Chander Garg and Sh. Dinesh Singh, are hereby directed to deposit Rs. 5,20,000/- (Five lakh Twenty Thousand only), through DD in favour of **Dy. Conservator of Forest (North)**, being the composition fees within 30 days of receipt of this order. In case of failure to deposit the same within prescribed period of 30 days, action shall be initiated to prosecute him in the court of Law, under the provisions of Delhi Preservation of Tree Act, 1994.

Further, Sh. Kailash Chander Garg and Sh. Dinesh Singh are also directed to plant ten (10) no. of tree sapling having height of not less than 6 feet in the same locality and maintain it for at least 5 years. The compliance report of planted sapling along with photographs shall be submitted in this office within 30 days of receipt of this order.

  
**Tree Officer & DCF  
(North Forest Division)**

To,

1. **Sh. Kailash Chander Garg S/o Late Sh. R D Garg, D-1, Bhagat Singh Road, Adarsh Nagar, Delhi-110033.**
2. **Sh. Dinesh Singh (Bittoo Master) S/o Sh. Ram Ujjagar Singh, A-25, Dharmshala road, Swaroop Nagar, Delhi-110042.**
3. **Sh. Sanjay Yadav S/o Sh. Hari Ram, B-36, Gali No. 01, Swaroop Nagar, Delhi-110042.**

  
**Tree Officer & DCF  
(North Forest Division)**